

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3204
TO BE ANSWERED ON 14.03.2018**

BURGLARY IN TRAINS

†3204. SHRI KAUSHALENDRA KUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the incidents of burglary are constantly increasing in trains now-a-days and if so, the details thereof;**
- (b) whether many a time passengers have lost their life on opposing such incidents;**
- (c) if so, the details thereof; and**
- (d) the effective measures being taken by the Government to prevent such incidents?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 3204 BY SHRI KAUSHALENDRA KUMAR TO BE ANSWERED IN LOK SABHA ON 14.03.2018 REGARDING BURGLARY IN TRAINS

(a): No, Madam.

(b): No, Madam.

(c): Does not arise.

(d): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith.

However, following measures are being taken by the Railways to provide security to passengers:-

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras, provided at about 394 stations over Indian Railways, to ensure safety and security of passengers.**
- 3. Security Help Line number 182 is made operational over Indian Railways for security related assistance to passengers in distress.**
- 4. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 5. Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.**